

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 893 of 2004

Jabalpur, this the 25th day of October, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Mādān Mohan, Judicial Member

1. Smt. Champa Bai, widow of late Shri Chunnilal Usrete, ex. booking Clerk, Aged about 45 years, R/o. Village Palcha (Chhota), Post Suwatala, Teh. - Kareli, Distt. Narsinghpur (MP).
2. Ku. Menaka Sen, D/o. Late Shri Chunnilal Usrete, aged about 20 years, R/o. Village Palcha (Chhota), Post Suwatala, Teh. - Kareli, Distt. Narsinghpur (MP).
... Applicants

(By Advocate - Shri H.R. Bharti)

V e r s u s

1. Union of India, through Secretary (Estt.), Rail Bhawan, New Delhi.
2. General Manager, Central Railway, West Central Railway, Jabalpur (MP).
3. Divisional Railway Manager, Central Railway, Jabalpur (MP).
... Respondents

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

By filing this Original Application the applicants have sought direction to the respondents to appoint the applicant No. 2 on compassionate ground.

2. The brief facts of the case are that the deceased Government servant i.e. the husband of the applicant No. 1 and father of the applicant No. 2 was working as a Booking Clerk in the Railways, ^{and} died in harness on 31st May, 1987. The applicant No. 1 has earlier applied for compassionate appointment. She was offered compassionate appointment by the respondents (DRM, Jabalpur) vide letter dated 1st May, 1991 but the applicant No. 1 instead of accepting the offer of

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